

COURT NO. 30
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

To be Heard on Wednesday The 18th day of October 2023 - (AT 10:30 AM - SITTING IN THE CHAMBER OF HIS LORDSHIP - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	AS/42/2015	K.V.MOHAN RAO Vs MECHALA LAKSHMINARAYANA	M S R SUBRAHMANYAM	TADDI NAGESWARA RAO Lower Court Record Available FE SR SERVED Dt 26/02/2015 (C)	VIZIANAGARAM
<u>FOR DISMISSAL</u>					
2	AS/253/2009	KAKURTURU SIVARAMI REDDY Vs M/S. SRI MOUNIKA ENTERPRISES	T C KRISHNAN	S ASHOK ANAND KUMAR Lower Court Record Available SR Served FE	SPS NELLORE
3	AS/347/2010	YERNENI RANGA RAO Vs PUTUMBAKA SAIKRISHNA	G SRI KRISHNA KUMAR	P NARSING RAO SRINIVAS VELAGAPUDI Lower Court Record Available FE SR-SERVED	GUNTUR
4	AS/802/2010	SRI MULPURI SREE KRISHNA VASUDEVA VARA PRASADA RAO Vs STATE OF A.P.	V V PRABHAKARA RAO	GP FOR APPEALS S RAM BABU Lower Court Record Available FE RR1 & 2 APP BY G.P FOR APPEALS R3 APP BY MR S RAM BABU R4 APP BY G P FOR APPEALS (Condition Order Complied)	WEST GODAVARI
5	AS/725/2011	SOMAVARAPU NAGA SAMBASIVA RAO Vs MINNA SAMBASIVA RAO	P V V GOPALAKRISHNA MURTHY	P N MURTHY Lower court Record Not Available SR - Returned Unserved DT 07/03/2013	KRISHNA
6	AS/304/2012	K. LAKSHMANA RAO Vs NALLANI SAI BABU	SREENIVASA RAO VELIVELA	VENKATA RANGADAS KANURI Lower Court Record Available FE SR - Served DT 22/05/2012	KRISHNA
7	AS/504/2012	CHENNAREDDY SEETHARAMAIAH Vs MANDADI PARVATHI	UNNAM MURALIDHAR RAO	N SUBBA RAO NIMMAGADDA SATYANARAYANA VENKATESWARLU SANISETTY Lower Court Record Available FE R1 - App by Venkateswarlu R2 - Served R3 - Served R4 - Served R5 - Nimmagadda satyanarayana DT 18/06/2013 (Memo Filed on 07/10/2023)	PRAKASAM
8	AS/573/2012	PINNAMANENI ANJAIH CHOWDARY S/O. MADHAVI RAO Vs	SAI GANGADHAR CHAMARTY	K V ADITYA CHOWDARY Lower Court Record Available FE	KRISHNA

		KANNEGANTI SRINIVASA RAO S/O. VENKATESWARA RAO		SR APP BY K.V ADITYA CHOWDARY DT 16/06/2023	
9	AS/419/2015	SMT.PEDDA VIJAYALAKSHMI Vs GOGINENI SUDHAKARA RAO	VAJJALA KARUNA KUMARI	VENKATESWARLU CHAKKILAM Lower Court Record Available FE SR - App by Ch. Venkateswarlu DT 15/09/2015	VISAKHAPATNAM
10	AS/166/2016	N S RAO KRISHNA DIST & ANR Vs KILARU RAMA KOTESWARA RAO KRISHNA DIST	B CHINNAPA REDDY	RAMA RAO KOCHIRI V R AVULA Lower Court Record Available FE SR APP BY V R AVULA DT 25/07/2016 (Vakalath filed on 11/10/2023)	KRISHNA
FOR ORDERS					
11	AS/465/2012	VUYYURU VEERA SWAMYU Vs KUNCHE KANAKA DURGA PARVATHI	VENKATESWARLU CHAKKILAM	CH RAVINDRA BABU Lower Court Record Available. FE SR - Served App by Ch. Ravindra Babu DT 08/08/2012	GUNTUR
FOR HEARING					
12	AS/445/2013	THE ASSISTANT ENGINEER Vs SMT.GEDDA LAKSHMI	METTA CHANDRASEKHARA RAO	G RAMA GOPAL Lower Court Record Available FE R1 - App by M/s G Rama Gopal (RR2 & 3 - Minors rep by R1) RR4 & 5 - App by M/s G Rama Gopal DT 31/07/2013	VISAKHAPATNAM
INTERLOCUTORY					
13	AS/499/2013 IA 1/2022 Implead Petition IA 1/2017(ASMP 2838/2017) Vacate Stay Petition AS/520/2013	THE V.C. KADAPA DIST & ANO Vs R.C. PULLA REDDY KADAPA DIST & 3 OTHERS	TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY))	8860/KARRI MURALI KRISHNA KARRI MURALI KRISHNA Lower Court Record Available Proof of Service filed on 22/09/2023	YSR KADAPA
14	AS/520/2013 IA 1/2022 Addl. Evidence Petition IA 2/2022 Implead Petition IA 1/2017(ASMP 2839/2017) Vacate Stay Petition	THE REGISTRAR SRI VENKATESHWARA & 2 OTHERS Vs R.C.PULLA REDDY & 2 OTHERS	BUTTA VIJAYA BHASKER	KARRI MURALI KRISHNA	YSR KADAPA
15	AS/281/2016 IA 2/2023 Vacate Stay Petition IA 1/2023 Direction Petition	THANGETI RAMU NAIDU Vs THANGETI VARAHALAMMA	K SUBRAHMANYAM	B PARAMESEWARA RAO G RAMA GOPAL Lower Court Record Available R1 NOTICE NOT YET RETURNED R2 SERVED R3 RETURNED UNSERVED (Proof of Service not Filed - DT 17/10/2023)	VISAKHAPATNAM
FINAL HEARING					
16	AS/315/2009	MERABOINA KRISHNAIAH Vs NUVVULA SANJEEVAMMA	C SUBODH	T SREEDHAR Lower Court Record Available	SPS NELLORE

17	AS/226/2010	KONATHALA KANNAYYA NAIDU @ KANNA RAO Vs MEDAPATI RAMACHANDRA REDDY (DIED)	T V SRI DEVI	K V SUBRAHMANYA NARUSU Lower Court Record Available	VISAKHAPATNAM
18	AS/256/2010	M.MUKUNDA RAO DIED REP. BYHIS LRS Vs J. ISMAIL	KARRI MURALI KRISHNA	K SRINIVAS Lower court Record Available FE SR - App by Sri K. Srinivas DT 03/06/2010 (Memo Filed on 12/10/2023)	ANANTAPUR
19	AS/131/2011 IA 1/2023 Miscellaneous Petition AS/118/2011	KONDAPPALLI SWAMY BABU Vs MOTHAY ANJA NAGA RAJA MOHAN	P RAJESH BABU	K SITA RAM Lower Court Record Available FE (Both Appeals are below 25 lakhs)	WEST GODAVARI
20	AS/118/2011	GOPU RAMA BRAHMAM KRISHNA ARYA Vs MOTHAY ANJA NAGA RAJA MOHAN	P RAJESH BABU	K SITA RAM	WEST GODAVARI
21	AS/63/2013 IA 2/2013(ASMP 1502/2013) Vacate Stay Petition AS/746/2011	KAKUNURU CHANDRA SEKHAR Vs JAREENA YASMIN	V PADMANABHA RAO	YELLAPRAGADA SRINIVASA MURTHY T S ANAND L C RECORD AVAILABLE SOLE RESPONDENT SERVED FE	GUNTUR
22	AS/746/2011 IA 2/2013(ASMP 1366/2013) Vacate Stay Petition	KUKUNURU CHANDRA SEKHAR Vs ANWAR ASUDALLA BAIG	V PADMANABHA RAO	T S ANAND	GUNTUR
23	AS/137/2013 AS/17/2013 AS/85/2016 AS/86/2016	ALLADA KALIKA DEVI Vs PADALA SUJATHA	M RADHAKRISHNA	Lower Court Record Available DT 19/08/2023 FE R1 - Served R2 - Served DT 16/04/2013 (Lower Court Record Not Received - AS/86/2016)	EAST GODAVARI
24	AS/17/2013	ALLADA KALIKA DEVI Vs SATTI VEERA RAGHA REDDY	M RADHAKRISHNA		EAST GODAVARI
25	AS/85/2016	ALLADA KALIKA DEVI Vs SATTI VEERA RAGHA REDDY	M RADHAKRISHNA	M V SURESH	EAST GODAVARI
26	AS/86/2016	ALLADA KALIKA DEVI Vs PADALA SUJATHA	M RADHAKRISHNA		EAST GODAVARI
27	AS/843/2013	BANDARU VENKATASATHI BABU S/O. DHARMARAO Vs NAMBURI VENKATA SATYA SURYA REDDIYYA S/O. VEERARAJU	T V S PRABHAKARA RAO	T V JAGGI REDDY P V S S S RAMA RAO Lower Court Record Not Available SR - App by T V Jaggi Reddy FE	EAST GODAVARI
28	AS/1019/2013	THE CHITTOOR COOPERATIVE SUGARS LTD. Vs N. VENKATARAMANA	T BALAJI	K SRINIVAS Lower Court Record Available FE SR APP BY M V S SURESH	CHITTOOR

KUMAR
DT 07/1/2014
(IA' s Not Filed - DT
17/10/2023)

29 AS/1117/2016
IA 1/2019
Vacate Stay Petition

MOGADATI
RAMATULASAMMA
Vs
NANDRU NAGENDRAMMA

SAI GANGADHAR
CHAMARTY

SURESH KUMAR POTTURI KRISHNA
Lower Court Record Not
Received
DT 17/10/2023
SR - App by P Suresh
Kumar

FOR NOTICE

30 AS/724/2012
IA 3/2013(ASMP 2680/2013)
Addl. Evidence Petition

UNGARALA SRIDEVI
Vs
MEESALA KUSUMAMBA

CH RAVINDRA BABU

ELEVATED AS JUDGE WEST GODAVARI
T V JAGGI REDDY
Lower Court Record
Available

R1 RETURNED UNSEVED (
ADDERESSE DIED VIDE
POSTAL ENDORSEMENT)
R2 & R3 APP BY SRI T V
Jagii Reddy
(IA's Not Filed - DT
17/10/2023)

COURT NO. 30**THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO****To be Heard on Wednesday The 18th day of October 2023 - (AFTER DAILY LIST - SITTING IN THE CHAMBER OF HIS LORDSHIP - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR JUDGMENT					
31	SA/209/2015	R.THIMMAIAH @ THIUMMA RAJU Vs M/S. KHASIM KHAN CHIT FUNDS PRIVATE LTD.	L J VEERA REDDY	V R REDDY KOVVURI Lower Court Record Available SR - App by V R Reddy Kovvuri FE DT 18/04/2015	YSR KADAPA
ADMISSION					
32	SA/1010/2011 IA 2/2011(SAMP 3676/2011) Vacate Stay Petition	YELAGALA PITCHAIAH Vs PAMMI BUSIREDDY [DIED] AND ANOTHER	K SARVA BHOUMA RAO	M L ALI Lower Court Record Not Available R1 - Died Vide C.T. R2 - Served, App by Mr M L Ali DT 12/02/2015	PRAKASAM
33	SA/1552/2011 IA 1/2011(SAMP 3418/2011) Stay Petition	SAPPA VENKATA SATYA PRASAD Vs TURUMILLI SAOMARAJU	VENKAT CHALLA	T V S PRABHAKARA RAO Lower Court Record Not Available SR - App by Sri T V S PrabhakaraRao DT 07/11/2013	EAST GODAVARI
34	SA/1049/2012 IA 1/2012(SAMP 2446/2012) Stay Petition	PODILAPU SIMHADRI Vs AP GRAMEENA VIKAS BANK	T V SRI DEVI	K SRINIVASA MURTHY Lower Court Record Not Available SR - Served App by Mr K Srinivasa Murthy DT 23/05/2014	VIZIANAGARAM
35	SA/1324/2012 IA 2/2012(SAMP 3199/2012) Stay Petition	MEKAPOTHULA VENKATA NARASIMHA RAO Vs POLISETTY NAGESWARA RAO	M V S SURESH KUMAR	M V SURESH Lower Court Record Not Available SR - App by Sri M V Suresh	GUNTUR
36	SA/1406/2012	KAPIL CHIT FUNDS PVT LTD Vs KADALI RAVI PRASAD	BALGURI SRINIVAS	K B RAMANNA DORA Lower Court Record Not Available R1,R2 - App by Ms K B Ramanna Dora R3 - Notice Served - Proof of service filed vide memo USR 2833/2015 R4 - Notice Served R5 - Notice Served - Proof of Service filed vide Memo USR 28332016	EAST GODAVARI
37	SA/36835/2016/ (Filing No.) IA 1/2016(SAMP 2136/2016) Condone Delay Petition IA 3/2016(SAMP 36837/2016) Suspension Petition	GHANASALA PULLAMMA PRAKASAM DIST & TWO OTHERS Vs KALUVA SUDHAKARA RAO PRAKASAM DIST AND EIGHT OTHERS	NAMAVARAPU CHANTI BABU	K MOHAN RAMI REDDY Lower Court Record Not Available (Court Slip) SAMP 2136/2016 R1 - App by N Rajeswara Rao RR2 to 4 - Notice Served R5 - Expired vide Postal Endorsement R6&R7,R9 - Notice Served (For Orders to bring LR for R5, For Orders batta due with a petition correct address for R8)	PRAKASAM

INTERLOCUTORY

38	SA/631/2011 IA 2/2018 Vacate Stay Petition IA 1/2019 Implead Petition IA 1/2018 Injunction Petition AS/413/2001 CMA/12/2007	NABEN KUMAR SAHU AND 3 OTHERS Vs ANDHAVARAPU GOVINDARAJULU AND 6 OTHERS	KARRI MURALI KRISHNA	AKULA SRI KRISHNA SAI BHARGAV Lower Court Record Not Available for SA/631/2011 and Available for CMA/12/2007 (CJ Note)	SRIKAKULAM
39	AS/413/2001 IA 1/2019 Implead Petition	NABEEN KUMAR SAHU AND 3 OTHERS Vs BARATAM BANGARAMMA AND 5 OTHERS	KARRI MURALI KRISHNA	AKULA SRI KRISHNA SAI BHARGAV	SRIKAKULAM
40	CMA/12/2007 IA 1/2019 Implead Petition	ANDHAVARAPU GOVINDA RAJULU & ANR Vs NABEEN KUMAR SAHU & 5 ORS	AKULA SRI KRISHNA SAI BHARGAV	KARRI MURALI KRISHNA	SRIKAKULAM
41	SA/1041/2011 IA 3/2023 Miscellaneous Petition IA 1/2023 Implead Petition IA 2/2023 Injunction Petition SA/955/2011 SA/1037/2011 SA/1040/2011 SA/1080/2011	N. REDDEPPA REDDY @ PEDDA REDDAPPA REDDY Vs N.C. REDDEPPA REDDY (DIED)	P VENUGOPAL	S S BHATT K VENUGOPAL REDDY T C D SEKHAR Lower Court Record Not Available SA - Admitted R1 - Died Vide C.T. RR2 & 3 - App by Sri S S Bhatt R4 to 6 - Served FE DT 05/11/2011 (Court Slip)	CHITTOOR
42	SA/955/2011 IA 1/2014(SAMP 1932/2014) Injunction Petition IA 2/2016(SAMP 2347/2016) Modification	N.C. REDDEPPA REDDY (DIED) & 2 OTHERS Vs M. REDDI RANI CHITTOOR DIST. & 3 OTHERS	S S BHATT	T C D SEKHAR K VENUGOPAL REDDY P VENUGOPAL SA - Admitted R1 - App by Sri T C D Sekhar R2 - App by Sri P Venugopal R3 - Served R4 - App by K Venugopal Reddy FE	CHITTOOR
43	SA/1037/2011	N.REDDAPPA REDDY @ PEDDA REDDEPPA REDDY Vs N.C.REDDAPPA REDDY [DIED]	P VENUGOPAL	S S BHATT K VENUGOPAL REDDY T C D SEKHAR SA - Admitted R1 - Died Vide C.T. R2&R3 - App by Mr S S Bhatt R4 to R6- Served FE DT19/03/2012	CHITTOOR
44	SA/1040/2011	N.REDDAPPA REDDY @ PEDDA REDDAPPA REDDY Vs N.SREEDHAR REDDY	P VENUGOPAL	T C D SEKHAR K VENUGOPAL REDDY SA - Admitted R1 - Served R2 - Served R3 - Died Vide C.T. R4 - SErved R5,R6 - Served FE DT 14/3/12	CHITTOOR
45	SA/1080/2011	N. REDDEPPA REDDY @ PEDDA REDDEAPPA REDDY Vs N. SREEDHAR REDDY	P VENUGOPAL	T C D SEKHAR K VENUGOPAL REDDY SA - Admitted R1 - Served R2 - Died Vide C.T. R3 to R6 - Served FE DT 05/11/2011	CHITTOOR

46	SA/713/2014 IA 3/2023 L R Petition IA 1/2014(SAMP 2028/2014) Fix an Early Date IA 2/2023 Set Aside Abatement IA 1/2023 Condone Delay Petition SA/772/2014	MADDI SUBBA RAO Vs MADDI VENKATA SUBBA RAO	VANGALA SAILAJA	D SRINIVAS PRASAD Lower Court Record Available for Both SA SR - App by Sri D Srinivas Prasad FE DT 15/04/2015	KRISHNA
47	SA/772/2014 IA 3/2023 L R Petition IA 2/2023 Set Aside Abatement IA 1/2023 Condone Delay Petition	MADDI SUBBA RAO Vs MADDI VENKATA SUBBA RAO	VANGALA SAILAJA	D SRINIVAS PRASAD	KRISHNA

FINAL HEARING

48	SA/1033/2011	CENTRAL BANK OF INDIA KOLLIPARA Vs MR. ALLA SRIDHAR REDDY	CH SIVA REDDY	CHALLA AJAY KUMAR Lower Court Record Available R1 - App by Challa Ajay Kumar R2 - Served FE DT 21/12/2011	GUNTUR
49	SA/1104/2011	DWARAPUREDDY SURYANARAYANA (DIED) Vs THE BHARAT SANCHAR NIGAM LIMITED	Y SRINIVASA MURTHY	BOKKA SATYANARAYANA KAMLA Lower Court Record Available SR - App by Bokka Satynarayana Kamla	VIZIANAGARAM
50	SA/1572/2011 IA 1/2015(SAMP 1836/2015) Vacate Stay Petition	PUSHADAPU GOPALA KRISHNA MURTHY Vs PUSHADAPU PAVANI	KANAKAMEDALA RAVINDRA KUMAR	V S R ANJANEYALU Lower Court Record Available SR - App by Sri V S R Anjaneyulu FE DT 13/08/2015	KRISHNA
51	SA/848/2012 IA 2/2012(SAMP 1878/2012) Stay Petition IA 1/2021 Vacate Stay Petition	GADDAM BHIKSHAM Vs GARIKAMUKKU SARVESWARA RAO	KAMBHAMPATI RAMESH BABU	E V V S RAVI KUMAR Lower Court Record Available R2 to R4 - Not necessary parties vide C.T. (IA's Not Filed - DT 17/10/2023)	WEST GODAVARI
52	SA/1257/2013	DESU SEETHA RAMANJANEYULU Vs GRANDHI GAJA LAKSHMI	CHAKRAVARTHY P V S K	O MANOHER REDDY Lower Court Record Not Available R1 - App by Mr O Manohar Reddy RR 2 & R3 - Served FE DT 05/03/2014	GUNTUR
53	SA/709/2014	CHANUMOLU BHASKARA RAO Vs GAALLA VEERA BRAHMAM	Y N ANJANEYACHARYULU	P N MURTHY Lower Court Record Not Available SR - App by P Narasimha Murthy FE DT 22/12/2014	KRISHNA
54	SA/726/2014	M/S LAKSHMI DEVI FILMS Vs SRI RAMA FINANCIAL SERVICES	T V P SAI VIHARI	TURAGA SAI SURYA Lower Court Record Available SR - App by Sri K Chidambaram FE DT 24/11/2014 (Vakalath filed by T V P Sai Vihari on 06/10/2023)	WEST GODAVARI

55	SA/862/2016 IA 1/2016(SAMP 2188/2016) Injunction Petition IA 1/2018 Vacate Stay Petition	SMT. GUTTAKINDA REDDEMMA Vs P. MANORAMA	P HEMACHANDRA	S S BHATT Lower Court Record Available RR1 to 3 - App by Sri S S Bhatt FE DT 26/12/2016 (Court Slip)	CHITTOOR
56	SA/166/2017 IA 1/2022 Injunction Petition IA 1/2017(SAMP 394/2017) Direction Petition IA 1/2018 Additional Material Petition	V C SANYASI RAJU VIZIANAGARAM DIST Vs THE STATE GOVERNMENT OF AP VIZIANAGARAM & 5 OTHERS	SUDHAKARA RAO AMBATI	GP FOR ARBITRATION (AP) Lower Court Record Available	VIZIANAGARAM
57	SA/1191/2017 IA 1/2022 Direction Petition IA 2/2018 Direction Petition IA 1/2017(SAMP 2408/2017) Suspension Petition IA 1/2018 Extension Petition	GUNTAKOLU SUBRAMANYAM Vs KARAKAMBADI VENKATRAYULU	S V MUNI REDDY	K A NARASIMHAM RAGHAVAN K THALAPAKA Lower Court Record Available	CHITTOOR

FOR EXTENSION OF INTERIM ORDERS

58	SA/1037/2017 IA 2/2017(SAMP 2084/2017) Stay Petition IA 2/2018 Extension Petition IA 2/2023 Extension Petition IA 3/2017(SAMP 2085/2017) Addl. Evidence Petition IA 3/2018 Vacate Stay Petition IA 1/2023 Extension Petition IA 1/2018 Extension Petition	CHODE NAGESWARA RAO Vs MANTRIPRAGADA LALITHA PRIYANKA AND 2 OTHERS	P NAGENDRA REDDY	CHALLA AJAY KUMAR B SUDHAKAR REDDY AND NEERAJA REDDY (Court Slip) (Extension filed on 06/10/2023)	WEST GODAVARI
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FOR NOTICE

59	SA/1336/2011	UNNAM GURAVIAIAH Vs AKULA ALLURIAIAH	NIMMAGADDA SATYANARAYANA	Lower Court Record Not Available SA - Admission Stage SR - Unserved(Vide Postal Endorsement Incomplete Address) Proof of Service Not Filed	PRAKASAM
60	SA/1313/2012	SANGANI NAGARATNAM Vs ARADADI NOOKARAJU	N SIVA REDDY	Lower Court Record Available SA - Admitted R1 and R2 - Unserved	EAST GODAVARI